

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2025 in MAC App./1/2025(Filing No.)**

THE BRANCH MANAGER, CHOLAMANDALAM MS APPLICANTS  
GENERAL INSURANCE COMPANY AND ANOTHER

*VERSUS*

MINA KUMARI PRADHAN AND OTHERS RESPONDENTS

**Date: 25.04.2025**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicants Mr. Nirankush Dahal, Advocate.

For Respondents

R-1 to R-3 Ms. Lidya Pradhan, Advocate.

R-4 None present.

R-5 Present in person.

**ORDER**

Requisites as ordered by this Court on 25-03-2025, were to be filed by the Applicants for issuance of Notice to Respondents No.4 and 5.

Registry reports that requisites have not been filed by Learned Counsel for the Applicants for issuance of Notice to Respondents No.4 and 5 yet.

Respondent No.5 is however present in person today.

Requisites be filed for Respondent No.4 within three days from today.

List on 09-06-2025.

**Judge**  
25.04.2025